

FIR No. 174/12
State Vs. Rajiv
PS Maya Puri
26.06.2020

Present: None for the State.

Ld counsel for the accused failed to join the VC scheduled for today despite the fact that e-intimation was given a week back.

Nevertheless, Sh. S.D. Tiwari, Ld. Counsel for the accused has been contacted on his mobile phone no. 9910712720 (specified on his Vakalatnama) by Assistant Ahlmad, Sh. Ravi Khatri but he stated that due to internet connectivity problem at his place, he could not join video-conferencing (Cisco Webex "Meeting ID No. 919211305").

At his request, put up for final arguments on 16.07.2020 at 11.30 a.m. The date is given as per the convenience of Ld counsel for the accused. Last and final opportunity is hereby granted to the Ld. counsel for the accused to address Final arguments. He may also file written submissions on court's e-mail ID i.e. mm03west@gmail.com at least 3 days before NDOH.



(Pankaj Arora)
MM-03(West)/THC/Delhi
26.06.2020